

**IN THE INCOME TAX APPELLATE TRIBUNAL
(DELHI BENCH 'G' : NEW DELHI)**

**SHRI SHAMIM YAHYA, ACCOUNTANT MEMBER
and
SHRI CHALLA NAGENDRA PRASAD, JUDICIAL MEMBER**

**ITA No.8254/Del/2019
(Assessment Year :2015-16)**

Simran Gupta,
C/o Kapil Goel, Advocate,
F-26/124, Sector 7, Rohini,
New Delhi – 110 085.

vs.

ITO, Ward 55 (5),
New Delhi.

**(PAN : ADKPA1036B)
(APPELLANT)**

(RESPONDENT)

ASSESSEE BY : An application for withdrawal
REVENUE BY : Shri Anuj Garg, Sr. DR

Date of Hearing : 12.12.2023
Date of Order : 12.12.2023

ORDER

PER SHAMIM YAHYA, ACCOUNTANT MEMBER :

This appeal filed by the assessee is directed against the order of Id. CIT (Appeals)-38, Delhi dated 08.05.2019 for the Assessment Year 2015-16.

2. Vide letter dated 28.08.2021, assessee prayed for withdrawal of the present appeal. Accordingly, this appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open court on this 12TH day of December, 2023 after the conclusion of the hearing.

**Sd/-
(CHALLA NAGENDRA PRASAD)
JUDICIAL MEMBER**

**sd/-
(SHAMIM YAHYA)
ACCOUNTANT MEMBER**

**Dated the 12th day of December, 2023
TS**

Copy forwarded to:

- 1.Appellant
- 2.Respondent
- 3.CIT
- 4.CIT (A)-38, Delhi.
- 5.CIT(ITAT), New Delhi.

AR, ITAT
NEW DELHI.